

कार्यान्वित करने के लिये दिल्ली विकास (प्रस्थाई) प्राधिकार की अनुमति लेना आवश्यक नहीं है। इस उपबन्ध के स्पष्टीकरण में दिल्ली विकास (प्रस्थाई) प्राधिकार ने अधिसूचित किया है कि निम्नलिखित कार्य-मवों के लिये उसकी अनुमति लेना आवश्यक नहीं है :—

(१) मकान की मौजूदा दीवारों को रंगना और उन पर पलस्तर लगाना।

(२) मकान को पक्की छिप्पी लगाना।

(३) मकान के फर्शों की मरम्मत निर्माण या पुनर्निर्माण करना।

(४) चने वाले या जीर्ण छत की मरम्मत।

(५) मकान के छत का पूर्व अवस्था के अनुरूप पुनर्निर्माण करना।

(६) मकान की गिरी हुई दीवार का पुनर्निर्माण।

(ख) उपरोक्त मरम्मतों के बारे में कोई नोटिस नहीं दिये गये हैं। तथापि जब लोग मरम्मत के बहाने बड़े निर्माण कार्यों का उपक्रम करते हैं तब नोटिस दिये जाते हैं।

दिल्ली में अनधिकृत निर्माण

५४. श्री नवल प्रसाद : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में अनधिकृत रूप से मकान बनाने वाले कितने व्यक्तियों को गत वर्ष के दौरान में नोटिस दिये गये ;

(ख) इन में से कितने मामले बंद थे ; और

(ग) जो मकान अनधिकृत रूप से बनाये गये थे, उनमें से कितने गिराये गये ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) ३० सितम्बर, १९५७ को समाप्त होने वाले वर्ष के दौरान में १०,०२३ व्यक्तियों को नोटिस दिये गये।

(ख) ये सभी मकान अनधिकृत थे किन्तु कई मामलों में कोई कार्यवाही न करने का निश्चय हुआ था।

(ग) (१) ३०-९-५७ को समाप्त होने वाले वर्ष के दौरान में दिल्ली विकास (प्रस्थाई) प्राधिकार द्वारा गिराये गये मकानों की संख्या ५६ है।

(घ) प्राधिकार द्वारा कार्यवाही प्रारम्भ किये जाने के परिणामस्वरूप मालिकों द्वारा स्वेच्छा से गिराये गये मकानों की संख्या ३४६ है।

Crop and Cattle Insurance Scheme

55. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to introduce any scheme of "crop and cattle insurance" in the country;

(b) if so, the nature of that scheme; and

(c) when that scheme is likely to be introduced?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A scheme on "Crop & Cattle Insurance" has been formulated but its implementation has been postponed for the present due to financial stringency.

(b) A statement showing the salient features of the scheme is placed on the Table of the Lok Sabha

[See Appendix I, annexure No. 34]

(c) The scheme will be introduced when feasible.

Seed Farms

56. Shri Keshava: Will the Minister of Food and Agriculture be pleased to state:

(a) how many seed farms have been already set up under the Multiplication and Distribution of Improved Seeds Scheme in the country; and

(b) how many such farms have been set up in the State of Mysore and where are they set up?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 838 Seed farms according to available information.

(b) 7 Seed farms have been set up in Mysore at the following places:—

- (i) Shivally, Mandhya Taluk,
- (ii) Haradanahally, Chamarajnaragar Taluk,
- (iii) Yelavare, Arsikere Taluk,
- (iv) Haralahally, Honnali Taluk,
- (v) Babbur, Hiriyyur Taluk,
- (vi) Chandurayanahally, Magadi Taluk; and
- (vii) Kudige, Coorg.

Influenza Vaccine

57. Shri Heda: Will the Minister of Health be pleased to state:

(a) whether Government are aware of a statement made by Dr. L. Burneg, Surgeon-General of the U.S.A. that U.S.A. had produced a vaccine against influenza; and

(b) if so, whether they have examined that vaccine?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) No examination of the vaccine has been made.

Delhi Flying Club

58. { Shri A. K. Gopalan:
Shri Vasudevan Nair:

Will the Minister of Transport and Communications be pleased to state:

(a) the amount of subsidy given to the Delhi Flying Club for each of the last 3 years by the Government of India and State Government;

(b) the constitution of the Managing Committee of the club; and

(c) what is the fee charged by the Delhi Flying Club from Trainees?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 35.]

Indian Airlines Corporation

59. { Shri A. K. Gopalan:
Shri Vasudevan Nair:

Will the Minister of Transport and Communications be pleased to state:

(a) the basic pay of Flight Stewards in the Indian Airlines Corporation;

(b) the nature of their duties; and

(c) whether Government have received any representation from the Flight Stewards for increase in pay?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) The Grades of Flight Stewards in the Indian Airlines Corporation are as follows:

Grade 5	140—8—220
Grade 6	190—10—300
Grade 7	220—12—340

Senior Flight Steward

(b) The duties of the Flight Stewards comprise of serving food and drinks to passengers during flight, looking after the catering and cabin equipment in flight and such other flight duties as may be found necessary.

(c) No; Sir. Some of the Flight Stewards had however, represented to the Corporation that they should be placed in the same grade as Air Hostesses viz. Rs. 250—15—370.

Committee on Fuel Consumption

60. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to refer to his speech on the Railway